

I-81

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORIGINAL APPLICATION NO. 312/2004

DATE OF ORDER: 05th September, 2006

CORAM:

HON'BLE MR. KULDIP SINGH, VICE CHAIRMAN
HON'BLE MR. J.P. SHUKLA, ADMINISTRATIVE MEMBER

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1. Rajendra Gehlot S/o Shri Dashrath Gehlot aged about 39 years R/o Near Sati Mata Mandir, Gaurav House, Air Force Road, Jodhpur, Official Address Telephone Operator, Air Force Station, Jodhpur.
2. Ghanshyam Singh S/o Late Shri Arjun Singh aged 56 years, r/o 4/Ka/28, Madhuban Rajasthan Housing Board, Basani, Jodhpur.
3. Mangi Lal Rajpurohit S/o Late Shri Pabu Dan, aged 54 years r/o Station Road Luni Junction, Jodhpur.
4. Ramesh Kumar Manik S/o Late Shri Bhagwan Dass, aged 45 years r/o c/o Dhokal Singh Building, Shiv Mandir Road, Ratanada, Jodhpur.

All working as Telephone Operator, Telephone Exchange Air Force, Jodhpur.

.....Applicants.

VERSUS

1. The Union of India through the Secretary, Ministry of Defence, Sena Bhawan, Government of India, New Delhi.
2. The Air Officer Incharge (Administration), Air Headquarter Vayu Bhawan, Subreto Park, New Delhi.
3. The Joint Director, Personnel, Civilian, air Headquarter Vayu Bhawan, Subreto Park, New Delhi.
4. Air Officer Commanding in Chief (AOC in C), H.Q. South Western Air Command, Sector 9 Gandhinagar, Gujrat.
5. Air Officer Commanding, Air Force Station, Jodhpur.

....Respondents.

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Mr. Kamal Dave, counsel for the applicants.
Mr. Kuldeep Mathur, counsel for the respondents.



ORDER (Oral)

Heard learned counsel for both the parties.

2. The applicant has filed this Original Application seeking the following relief:-

"8.1 That the respondents may kindly be directed to allow the pay structure as made applicable vide order dated 27.02.2004 from the date the same is made applicable for the Telephone Operators/CSBO's of the army Wing of the Ministry of Defence. The applicants may be declared entitled for the same set of pay scale i.e. 260-480/- (revised 975-1660/- and further to 3200/2900/-) for Gr. II and further Rs. 5000-8000/- for Gr. I and Rs. 5500-9000/- for Telephone/Switch Board Supervisors.

8.2 That the applicants be declared entitle benefits in respect of the raised pay scale equivalent as per order dated 27th February 2004.

8.3 Any other appropriate order of direction, which may be considered just and proper in the light of above, may kindly be issued in favour of the applicant.

8.4 Costs of the application may kindly be awarded in favour of the applicant."

3. The respondents in the reply have submitted that the case of up-gradation of pay scale of Telephone Operator in IAF at par with their counterpart in GS Branch of Ministry of Defence is under consideration with the Government. The learned counsel for the respondents informed that till date the Government has not taken any decision regarding the case of up-gradation of pay scale of Telephone Operator in IAF at par with their counterpart in GS Branch of Ministry of Defence. Learned counsel for the respondents has also submitted that since the matter is still under consideration with the Government, this Original Application may be disposed of with



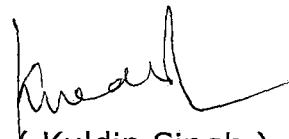
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the direction to the respondents to take a decision regarding up-gradation of pay scale of Telephone Operator in IAF at par with their counterpart in GS Branch of Ministry of Defence.

4. Hence, the respondents are directed to take a decision in the matter as stated above by the learned counsel for the respondents within a period of six months from the date of receipt of a copy of this order. The O.A. stands disposed of accordingly. No costs.



J.P.Shukla)
Administrative Member


Kuldip Singh)
Vice Chairman

Received copy
on behalf of
A. D. Deep Meather
B. S. Kellner
11-9-06

Rec'd G
11/11/06